GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA **UNSTARRED QUESTION NO. 866** TO BE ANSWERED ON FRIDAY, DECEMBER 14, 2018

AGRAHAYANA 23, 1940 (SAKA)

Disinvestment

SHRIMATI SANTOSH AHLAWAT: 866.

SHRI RAM CHARITRA NISHAD:

SHRI CHANDRA PRAKASH JOSHI:

SHRI SUMEDHANAND SARSWATI:

SHRI RAJESH KUMAR DIWAKER:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has made changes in the disinvestment programme in the current financial year and if so, the details thereof;

(b) whether the Government proposes to increase the pace of disinvestment programme to increase

the revenues as well as keep the fiscal deficit within set limit;

(c) if so, the details regarding the sectors/ Public sectors Units in which the Government proposes to sell its stake in the coming days along with the percentage of Stake sale and the CPSEs which were granted in-principle approval for the purpose;

(d) whether the Government has set a disinvestment target of Rs. 80,000 crore during the current

fiscal and if so, the details thereof; and

(e) whether the Government has achieved the said target through disinvestment and if so, the details thereof and if not, the additional steps being taken to achieve the target along with the contribution of disinvestment to achieve the budget target?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PON. RADHAKRISHNAN)

- (a)& (b) In recent years, the Government has been using a variety of instruments/ modes of disinvestment including Initial Public Offer (IPO), Offer For Sale (OFS), Buybacks, Strategic Disinvestment, Merger & acquisition within the same sector, increasing use of Exchange Traded Funds (ETF) and monetization of assets of CPSEs. In the current year also these instruments are being used for disinvestment. The pace and collection of proceeds has increased considerably by use of these various modes.
- (c) The government has given in-principle approval for strategic disinvestment of 24 CPSEs including subsidiaries, Units and Joint Ventures with sale of majority stake of Government of India and transfer of management control. List of CPSEs, Subsidiaries, Units and Joint Ventures for which Government has given in- principle approval for strategic disinvestment is given at Annexure-I.
- (d) & (e) As per the Budget Estimates 2018-19, the target under disinvestment is Rs. 80,000 Crore. As on 10.12.2018 Rs. 34,004 Crore has been received from disinvestment. The details of the same are at Annexure II.

Annexure-I referred to in reply to part (c) of Lok Sabha Unstarred Question No. 866 for Answer on 14.12.2018.

List of CPSEs for which Government has given 'in-principle' approval (Reference Lok Sabha Unstarred Question No. 866 for reply on 14/12/2018.

- 1) Scooters India Ltd.
- 2) Bridge & Roof India Ltd.
- 3) Project & Development India Ltd.*
- 4) Pawan Hans Ltd.
- 5) Bharat Pumps Compressors Ltd.
- 6) Central Electronics Ltd.
- 7) Hindustan Prefab Ltd.
- 8) Bharat Earth Movers Ltd.
- 9) Hindustan Newsprint Ltd. (Subsidiary)
- 10) Ferro Scrap Nigam Ltd. (Subsidiary)
- 11) Hindustan Fluorocarbon Ltd. (Subsidiary)
- 12) Cement Corporation of India Ltd.
- 13) Nagarnar Steel Plant of NMDC
- 14) Bhadrawati, Salem and Durgapur Units of SAIL.
- 15) HSCC (India) Ltd.**
- 16) National Projects Construction Corporation (NPCC)*
- 17) Engineering Projects (India) Ltd.*
- 18) Air India
- 19) Dredging Corporation of India Ltd.
- 20) HLL Lifecare Ltd.
- 21) Indian Medicines & Pharmaceutical Corporation Ltd.
- 22) Karnataka Antibiotics and Pharmaceuticals Ltd.
- 23) Hindustan Petroleum Corporation Ltd.**
- 24) Units/JVs of ITDC.
- * Strategic Disinvestment of these CPSEs are to be done by acquisition by similarly placed CPSEs.
- ** Strategic Disinvestment process in the case of these CPSEs has since been completed.

Annexure-II referred to in reply to part (d)(e) of Lok Sabha Unstarred Question No. 866 for Answer on 14.12.2018.

Disinvestment Transaction	Details	Amount realized (Rs. Crore)
ETF	1. BHARAT- 22 ETF	8,325
	2. CPSE-ETF	17,000
IPOs	1. MIDHANI	434
	2. RITES	461
	3. IRCON	466
	4. GRSE	343
Buyback	1. KIOCL	205
	2. NALCO	260
	3. NLC	990
OFS	1. Coal India Ltd.	5,235
Strategic Disinvestment	1. HSCC	285
Total		34,004